

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2865
ANSWERED ON:26.11.2010
WAVING OFF LOANS OF SCS/STS
Verma Shri Sajjan Singh

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government proposes to waive off provided to poor people belonging to Scheduled Castes/Scheduled Tribes communities;
- (b) if so, the details thereof;
- (c) whether the Government also proposes to provide free loan facilities to the unemployed persons of the said communities: and
- (d) if so, the details of the scheme and the time by which it is likely to be implemented?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) & (b): There is not such proposal. However, the Agricultural Debt Waiver and Debt Relief Scheme 2008, was applicable to all categories of farmers including Scheduled Castes/Scheduled Tribes(SCs/STs).

(c) & (d) : No such proposal is under consideration. However, reservation provided for SCs/STs borrowers under employment generating Government sponsored schemes is as under:

Scheme Reservation

Swarnajayanti Gram 50%
Swarozgar Yojana
(SGSY)

Swarna Jayanti Shahari On the basis of their proportionate
Rozgar Yojana strength in the local population.
(SJSRY)

Differential Rate of Not less than 40% of total advances under DRI
Interest Scheme
(DRI)

Further, with a view to provide soft and easy loans to SCs/STs borrowers, Reserve Bank of India (RBI) has advised the banks to take the following steps:

- (i) Help poor illiterate borrowers in completing formalities in order to avail timely credit;
- (ii) Not to insist on deposits while considering loan applications under Government Sponsored Schemes; Wherever there is a rejection of loan application it should be at a higher level.